NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Jeena & Co.

Belgium Aluminium and Glass Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Americant operation SIGNATURE

Applicant operational fability

ORDER

TCP No. 459/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present. Corporate Debtor's Counsel is absent.

At request of the Petitioner's Counsel, list this mater on 21.11.2017.

_ Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)